

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal Nos. 166 of 2011, 150 of 2011 & 168 of 2011

Dated: 23rd February, 2012

**Present : Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice P.S. Datta, Judicial Member**

Appeal No. 166 of 2011

In the matter of:

**Biomass Energy Developers
Association & Ors. ... Appellant (s)**

Versus

**Andhra Pradesh Electricity
Regulatory Commission & Ors. ... Respondent (s)**

Appeal No. 150 of 2011

M/s SLS Power Limited ... Appellant (s)

Versus

**Andhra Pradesh Electricity
Regulatory Commission & Ors. ... Respondent (s)**

Appeal No. 168 of 2011

**South Indian Sugar Mills
Association & Ors. ... Appellant (s)**

Versus

**Andhra Pradesh Electricity
Regulatory Commission & Ors. ... Respondent (s)**

**Counsel for the Appellant (s)
(In Appeal No.166 of 2011) : Mr. Gopal Choudary**

**(In Appeal No. 150 of 2011) : Mr. M.G. Ramachandran
Ms. Swapna Seshadri
Ms. Sneha Venkataramani**

Contd...P2/-

(In Appeal No. 168 of 2011)

Mr. Challa GunaRanjan
Mr. Mullaadi Rambabu

Counsel for the Respondent (s) :
(In Appeal Nos. 166 of 2011,
150 of 2011 & 168 of 2011

Mr. A. Mariaputham, Sr. Adv.
Mr. A. Subba Rao
Mr. A.T. Rao
Mr. Yusuf Khan
Mr. K.V. Mohan & Mr. K.V.
Balakrishnan for R-1.

ORDER

Learned counsel for the appellant has filed rejoinder in Appeal No. 168 of 2011. Heard learned counsel for the appellant in Appeal No. 166 of 2011. Post the matter for further hearing on **24th February, 2012 at 2.30 p.m.**

(Justice P.S. Datta)
Judicial Member

(Rakesh Nath)
Technical Member

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